
Ningthoujam Dishanta Singh & Ors. Vs State Of Manipur & Anr.

Writ Petition (C) No. 859 Of 2023

Court: Manipur High Court (Imphal)

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Sh. Athoi Singh, L. Monomala

Final Decision: Disposed Of

Judgement